

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: The 26<sup>th</sup> March, 2026**

No. 272 A : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as Principal District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :-

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Pradeep Kumar Malik, Registrar General, Patna High Court, Patna.	Gaya	Vice Sri Madan Kishore Kaushik, Principal District and Sessions Judge, Gaya who is going to superannuate on 31.03.2026.
2.	Sri Syed Mohammad Shabbir Alam, Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna.	Lakhisarai	Vice Sri Ajay Kumar Sharma, Principal District and Sessions Judge, Lakhisarai, who has been transferred and posted as Principal District and Sessions Judge, Darbhanga.
3.	Sri Ajay Kumar Sharma, Principal District and Sessions Judge, Lakhisarai.	Darbhangha	Vice Sri Shiv Gopal Mishra, Principal District and Sessions Judge, Darbhanga who has been posted as Registrar General, Patna High Court, Patna.

**By order of the High Court,**

**Sd/- P. Kumar**

**Registrar Establishment**

**Memo No. 28019-28042 /A. D. Apptt., Patna, the 26<sup>th</sup> March, 2026**

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Sri Pradeep Kumar Malik, Registrar General, Patna High Court, Patna / Sri Syed Mohammad Shabbir Alam, Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna / Principal District and Sessions Judges, Gaya / Lakhisarai / Darbhanga / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice,

Patna High Court, Patna / Section Officer-I/c., Statistical Section, Patna High Court, Patna / Section Officer-I/c., A.D. Misc. Section, Patna High Court, Patna / Section Officer-I/c., Vigilance Cell, Patna High Court, Patna / Section Officer-I/c. Legal Cell, Patna High Court, Patna / Section Officer-I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c AD General Section / Senior Programmer, Patna High Court, Patna, for information and necessary action.

**The officer named at Sl. No.1 is directed to make over charge of his present office after obtaining the necessary permission of Hon'ble the Chief Justice to join his new assignment after superannuation of Sri Madan Kishore Kaushik, Principal District & Sessions Judge, Gaya.**

**The officer named at Sl. No.2 is directed to make over charge of his present office to Sri Sushil Kumar, Registrar (Vigilance), Patna High Court, Patna who has been assigned to act as I/c Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna in addition to his present work, after obtaining the necessary permission of Hon'ble the Chief Justice in order to join his new assignment.**

**The officer named at Sl. No. 3 is directed to make over charge of his present assignment in consultation with Sri Shiv Gopal Mishra, Principal District and Sessions Judge, Darbhanga (under order of posting as Registrar General, Patna High Court, Patna ) in order to join his new assignment.**

**By order of the High Court,**



**Registrar Establishment**